

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 122**

**IA No. 223 /2021**

**CP (IB) No.223/Chd/Pb/2019  
(Admitted)**

**IN THE MATTER OF:-**

Shri Vardhman Rice Mills Pvt. Ltd.

...Petitioner

Versus

J J Solvex Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016, 60(5)**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.05.2024.

Tanvi  
01.04.2024

Sd/-  
Court Officer